

RAJYA SABHA

Monday, 11th May, 2015/21 Vaisakha, 1937 (Saka)

*The House met at eleven of the clock,
MR. DEPUTY CHAIRMAN in the Chair.*

PAPERS LAID ON THE TABLE

MR. DEPUTY CHAIRMAN: Now, Papers to be laid on the Table.

Report (2013-14) of the Overseas Indian Facilitation Centre, Gurgaon, Haryana and related papers

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): Sir, on behalf of Shrimati Sushma Swaraj, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report of the Overseas Indian Facilitation Centre, Gurgaon, Haryana, for the year 2013-14.
- (b) Review by the Government on the working of above Centre.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 2572/16/15]

Report and Accounts (2013-14) of the National Water Development Agency, New Delhi and related papers.

जल संसाधन, नदी विकास और गंगा संरक्षण मंत्री (सुश्री उमा भारती): महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखती हूँ :—

- (a) Annual Report and Accounts of the National Water Development Agency, New Delhi, for the year 2013-14, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 2549/16/15]

Notifications of the Ministry of Human Resource Development

मानव संसाधन विकास मंत्रालय में राज्य मंत्री [प्रो. (डा.) राम शंकर कथेरिया] : महोदय, मैं राष्ट्रीय अध्यापक शिक्षा परिषद अधिनियम, 1993 की धारा 33 की उप-धारा (2) के अधीन मानव संसाधन विकास मंत्रालय (स्कूली शिक्षा एवं साक्षरता विभाग) की निम्नलिखित अधिसूचनाओं की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ :—

- (1) F.No.-62-1/2012/NCTE (N&S), dated the 16th December, 2014, publishing the National Council for Teacher Education (Determination of Minimum Qualifications for Persons to be recruited as Education Teachers and Physical Education Teachers in Pre-primary, Primary, Upper Primary, Secondary, Senior Secondary or Intermediate Schools or Colleges) Regulations, 2014.
[Placed in Library. *See* No. L.T. 2668/16/15]
- (2) G.S.R. 126 (E), dated the 27th February, 2015, publishing the National Council for Teacher Education (Amendment) Rules, 2015.
[Placed in Library. *See* No. L.T. 2666/16/15]
- (3) No. F.51-1/2014-NCTE (N&S), dated the 1st December, 2014, publishing the National Council for Teacher Education (Recognition Norms and Procedure) Regulations, 2014. [Placed in Library. *See* No. L.T. 2667/16/15]

I. Notifications of the Ministry of Coal**II. Notifications of the Ministry of Power****III. Report and Accounts(2013-14) of CMPFO, Dhanbad, MOUs between Government of India and various public sector undertakings and Outcome Budget (2015-16) of the Ministry of Coal and related papers**

THE MINISTER OF STATE OF THE MINISTRY OF POWER; THE MINISTER OF STATE OF THE MINISTRY OF COAL; AND THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL):
Sir, I lay on the Table :—

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Coal, under sub-section (3) of Section 31 of the Coal Mines (Special Provisions) Act, 2015 :—
 - (1) S.O. 782 (E), dated the 18th March, 2015, publishing the Coal Mines (Special Provisions) Amendment Rules, 2015.
[Placed in Library. *See* No. L.T. 2461/16/15]
 - (2) S.O. 871 (E), dated the 27th March, 2015, notifying the appointment of Chairman, Coal India Ltd. as a designated custodian to manage and operate the Schedule-I coal mines, namely, Marki Mangli-I (Maharashtra), Marki Mangli-II (Maharashtra) and Namchik Namphuk (Arunachal Pradesh). [Placed in Library. *See* No. L.T. 2559/16/15]
 - (3) S.O. 877 (E), dated the 30th March, 2015, notifying the appointment of Chairman, Coal India Ltd. as a designated custodian to manage and